

years service to get the benefit of 2 additional increments;

(b) whether it is a fact that the number of L.D.Cs. who were appointed against the temporary vacancies on the basis of 1958 Clerks Grade Examination of the U.P.S.C. have been granted the benefit of 4 additional increments, without the completion of 3 years service; and

(c) if so, why the temporary persons appointed on the basis of U.P.S.C. Examination have been given this benefit whereas the persons already in service have been denied this benefit?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c). Two advance increments are given to persons appointed as L.D.Cs. if they are considered suitable for appointment to permanent vacancies in the Grade of L.D.C. In the case of persons appointed as L.D.Cs. through a U.P.S.C. examination, these increments were given on their initial appointment in the grade because their suitability for permanent absorption had already been adjudged on the basis of a U.P.S.C. examination. In the case of persons appointed otherwise than through a U.P.S.C. examination, their suitability for absorption against permanent vacancies can be adjudged only after a minimum period of three years' service in the grade. Both these categories of persons are also eligible for two more increments on their passing a type-writing test at a speed of 40 words per minute. After considering the recommendations of the Pay Commission, both these sets of increments have been discontinued with effect from 28-9-1960.

#### L.D.Cs.

**3765. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that grant of two advance increments to the L.D.Cs. on confirmation and qualifying the U.P.S.C. Typing Test separately has been discontinued with effect from 28th September, 1960;

(b) if so, what is the number of such L.D.Cs. who were in service before this date and enjoyed this benefit;

(c) how many of the persons who had passed the requisite typing test but were denied the benefit of these increments;

(d) how many persons had qualified the typing test before the Pay Commission submitted its report; and

(e) what are the reasons for withdrawal of this concession?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Prior to 28th September 1960, clerks recruited on the results of the U.P.S.C. Examination were entitled to receive two advance increments on their appointment to the grade and two further increments if they passed the typewriting test at a speed of 40 words per minute. Other clerks were also entitled to the two increments on completion of 3 years' service in that grade, subject to their being considered suitable for confirmation in that grade; and also to two additional increments if they qualified in the typewriting test at a speed of 40 words per minute. Both the sets of increments have been discontinued with effect from 28th September 1960.

(b) to (d). The requisite information is not available.

(e) The Government have accepted the recommendation of the Pay Commission to discontinue the grant of additional increments to Lower Division Clerks in the Secretariat and included Attached Offices, as no such increments are admissible to the Lower Division Clerks in the Subordinate Offices and there are no special reasons for making a distinction in this respect between the two categories.

#### Management of Secondary Schools

**3766. Shri Ramesh Prasad Singh:** Will the Minister of Education be pleased to state:

(a) whether Government are considering the desirability of laying